

LOK SABHA
UNSTARRED QUESTION NO. 813
TO BE ANSWERED ON 23.07.2021

TECHNOLOGY UPGRADATION

813. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government is planning to bring technology upgradation in the textiles sector to bring it at par with international standards and compete in global markets so as to reduce the imports in the textile sector;
- (b) if so, the details thereof;
- (c) the details Sops and exemptions being provided to exporters to boost exports; and
- (d) the other steps being taken to reduce the import of textiles into the country?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): With a view to catalyze technology upgradation and modernization in textile industry in the country to make it globally competitive, Ministry of Textiles is implementing Technology Upgradation Fund Scheme (TUFS) since 1999. The ongoing version of the scheme i.e. Amended TUFS (ATUFS) launched in January 2016 aims to augment investment, productivity, quality, employment, exports alongwith import substitution. One time capital investment subsidy (CIS) is provided under ATUFS for eligible investment on benchmark machinery. Rates of CIS provided to various segments along with ceiling under ATUFS is given in Annexure-I.

(c) & (d): The Government has approved Scheme for Remission of Duties and Taxes on Exported Products (RoDTEP) for all export goods excluding garments and made-ups with effect from 01.01.2021 to boost exports and for making them globally competitive. Under this scheme, embedded Central, State and local duties/taxes are refunded to the exporters. On 14.07.2021, the Government has decided to continue Rebate of State and Central Taxes and Levies (RoSCTL) Scheme w.e.f 01.01.2021 till 31.03.2024 for textile exporters of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) in exclusion from RoDTEP scheme for these chapters.

Annexure-I

Information pertaining to part (a) & (b) of Lok Sabha Unstarred Question No. 813 - Segment wise rate of Capital Investment Subsidy (CIS) under ATUFS

S. No.	Segment	Rate of CIS
1.	Garmenting, Technical Textiles	15% subject to an upper limit of Rs 30 crores
2.	Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom.	10% subject to an upper limit of Rs 20 crores
3(a)	Composite unit /Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50% of the eligible project cost.	15% subject to an upper limit of Rs 30 crores
3(b)	Composite unit/ Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50% of the eligible project cost.	10% subject to an upper limit of Rs 20 crores
